

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 445/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES:

Sanjeev Gupta

V/s.

Chaubey Realities Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Nistendra Pandey for Chaubey Realities	Advocate for Respondent	VK Pandey
2	Manoj Agre	Adv for Petitioner	Manoj Agre

ORDER

TCP No. 445/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on **01.11.2017**, for reporting settlement.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)